



File No: 09/01/2023-NCLT/85605/Secy
NATIONAL COMPANY LAW TRIBUNAL

CGO Complex, Block – 3, 6th Floor,
New Delhi – 110 003
Date: - 17/08/2023

OFFICE ORDER

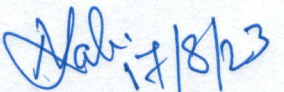
In exercise of the powers conferred under Rule 15A (2) of National Company Law Tribunal (Salary, Allowances and other Terms and Conditions of Service of President and other Members) Rules 2015 and in consultation as required under Rule 15A (4), Hon'ble President, NCLT is pleased to order transfer and posting of the following Members of NCLT: -

S. No	NAME OF THE MEMBERS	PRESENT POSTING	NEW POSTING
1	Justice (Retd.) T Krishnavalli Member (J)	NCLT, Bengaluru	NCLT, Kochi
2	Dr. Patibandla Satyanarayana Prasad, Member (J)	NCLT, New Delhi	NCLT, Chandigarh
3	Shri H.V. Subba Rao Member (J)	NCLT, Mumbai	NCLT, Guwahati
4	Shri Satya Ranjan Prasad Member (T)	NCLT, Cuttack	NCLT, Guwahati
5	Shri Sameer Kakar Member (T)	NCLT, Chennai	NCLT, Ahmedabad
6	Ms. Anuradha Sanjay Bhatia Member (T)	NCLT, Mumbai	NCLT, Amravati
7	Shri Shyam Babu Gautam Member (T)	NCLT, Mumbai	NCLT, Kochi
8	Shri L.N. Gupta Member (T)	NCLT, New Delhi	NCLT, Chandigarh
9	Shri Subrata Kumar Dash Member (T)	NCLT, Chandigarh	NCLT, New Delhi

2. Orders for joining of Shri L.N. Gupta, Member (T) (Sl. No.8) and Shri Subrata Kumar Dash, Member (T) (Sl. No.9) at their respective places, will be issued separately.

17/8/23

3. The remaining Members (Sl. Nos. 1 to 7) are requested to join their respective Benches immediately.
4. This issues with the approval of Hon'ble President, NCLT


(Anupam Lahiri)
Secretary

Copy to:

1. Justice (Retd.) T Krishnavalli, Member (J)
2. Dr. Patibandla Satyanarayana Prasad, Member (J)
3. Shri H.V. Subba Rao, Member (J)
4. Shri Satya Ranjan Prasad, Member (T)
5. Shri Sameer Kakar, Member (T)
6. Ms. Anuradha Sanjay Bhatia, Member (T)
7. Shri Shyam Babu Gautam, Member (T)
8. Shri L.N. Gupta, Member (T)
9. Shri Subrata Kumar Dash, Member (T)
10. Hon'ble Members, NCLT
11. PS to Hon'ble President, NCLT New Delhi
12. PPS to Secretary, Ministry of Corporate Affairs, New Delhi
13. Sh Riazul Haque, Under Secretary to the Government of India, Ministry of Corporate Affairs, New Delhi;
14. PS to Secretary, NCLT
15. PS to Registrar, NCLT
16. Deputy Registrar / Assistant Registrar, NCLT Bengaluru, Chennai, Kochi, Chandigarh, Mumbai, Amravati, Guwahati, Cuttack
17. Pay & Accounts Officer, Ministry of Corporate Affairs, Delhi, Kolkata, Mumbai, Chennai
18. The Senior Accounts officer, NCLT New Delhi
19. NCLT Website
20. Guard File